

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2873  
ANSWERED ON:10.05.2006  
SEMI CONDUCTOR INTEGRATED CIRCUITS LAYOUT DESIGN ACT  
Gehlot Shri Thaawar Chand

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

:-

- (a) the date from which Semi Conductor Integrated Circuits Layout Design Act came into force; and
- (b) the benefits accruing therefrom?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR. SHAKEEL AHMAD)

(a): Sections 3 and 5 of the Act came into force w.e.f. 1st May, 2004.

(b): The major benefits accruing to the country include:

# Enabling Registrations in India of the Chip IPs designed in the country. This will facilitate better enforcement of IP rights including prevention of copying and Infringement of IC Chip designs created locally.

# Making Indian Chip IP protection practices at par with global practices and making the country TRIPS compliant.

# Facilitating increased FDI flow to the country due to availability of IP protection and thereby lead to increased growth of IC Chip Designs and IC Design industry in the country and creation of more high skilled jobs.

# Creation of a more vibrant Indian hardware industry with enhanced growth making possible higher IT/Electronic Product evolutions and manufacturing.